

NO. 3 OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated. 11.04.07

Mr. B. Mohanty-2, Ld. Counsel for the Applicant submitted that he is withdrawing this O.A.

Hence, O.A. is accordingly dismissed as withdrawn.

MEMBER (ADMN.)

VICE-CHAIRMAN

D. B. Mohanty
S-0 (W)

APR 25 2007